

Schedule III
[See para 15 (b)(iv)]

Proforma of information to be submitted by the Issuer for issue of Commercial Paper

(To be submitted to the Reserve Bank through the Issuing and Paying Agent (IPA) within 3 days of the completion of issue of CP to the GGM, FMD, RBI, Mumbai)

To:

The Chief General Manager
Financial Markets Department
Reserve Bank of India
Central Office, Fort
Mumbai - 400 001.

Through: (Name of IPA)

Dear Sir

Issue of Commercial Paper

In terms of the guidelines for issuance of commercial paper issued by the Reserve Bank dated August 19, 2003, we have issued Commercial Paper as per details furnished hereunder:

- i) Name of the Issuer :
- ii) Registered Office and Address :
- iii) Business activity :
- iv) Name/s of Stock Exchange/s with whom shares of the issuer are listed (if applicable) :
- v) Tangible net worth as per latest audited balance sheet :
- vi) Total Working Capital Limit (if applicable) :
- vii) Outstanding Bank Borrowings :
- viii) (a) Details of Commercial Paper issued (Face Value) : Date of Date of Amount Rate

	Issue	Maturity
	i) ii)	
(b) Amount of CP outstanding (Face Value) including the present issue	:	
ix) Rating(s) obtained from the Credit Rating Agency as specified by the Reserve Bank		i) ii)
x) Whether stand-by facility has been provided in respect of CP issue?	:	
xi) If yes		
i) the amount of the stand-by facility	:	Rs. Crore
ii) provided by (Name of bank/FI)	:	
xii) Whether unconditional and irrevocable guarantee has been provided in respect of CP issue?	:	
xiii) If yes		
i) the amount of the guarantee	:	Rs. Crore
ii) provided by (Name of guarantor)	:	
iii) Credit rating of the guarantor	:	

For and on behalf of

(Name of the issuer)